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## (2022) 10 NGT CK 0001

## National Green Tribunal Principal Bench, New Delhi

Case No: Original Application No. 243 Of 2022

In re: News item published in the

Telugu Newspaper named,

Eenadu, Andhra Pradesh edition

dated: 29th July, 2021, titled

illegal sand mining in

Prakasham and Kadapa District,

Andhra Pradesh Vs

APPELLANT

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RESPONDENT

Date of Decision: Oct. 14, 2022

Hon'ble Judges: Adarsh Kumar Goel, CP; Sudhir Agarwal, JM; Prof. A. Senthil Vel, EM; Dr.

Afroz Ahmad, EM

Bench: Full Bench

Final Decision: Disposed Of

**Judgement**